

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 108(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Vinod Ganda,	Sr. Adv.	for Petitioners	
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2.	Mr. Vipul Ganda,	Adv.
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3.	Mr. Tarun Mehta,	Adv.
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4.	Ms. Shelly Khanna,	Adv.
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1.	MR. ARUN KATHPALIA,	Sr. ADV	for Respondents	
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2.	MR. SIDHARTH AGGARWAL,	ADV
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3.	Ms. DIVYA BHALLA,	ADV
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ORDER

On the agreement of the parties, the hearing is deferred to 23.5.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECHNICAL)